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CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

CP 382/2005  
OA 1658/2004

New Delhi, this the 27<sup>th</sup> day of October, 2005

HON'BLE MR. V.K. MAJOTRA, VICE-CHAIRMAN (A)  
HON'BLE MR. MUKESH KUMAR GUPTA, MEMBER (J)

Jai Bhagwan  
S/o Late Sh. Raghu Nath  
RZ 274/291, Gali No.5,  
Gitanjali Park, West Sagarpur,  
New Delhi

....Applicant.

(By Advocate Shri Deepak Verma)

VERSUS

Union of India through

1. Shri S.P. Gaur,  
Secretary, UPSC  
Dholpur House, Shahjehan Rd.  
New Delhi.
2. Shri A.N. Tiwari,  
Secretary,  
Dept. of Personnel & Trg.  
North Block, New Delhi.

....Respondents.

(By Advocate Shri T.S. Malik)

O R D E R (ORAL)

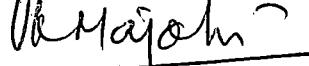
By Shri V.K. Majotra, Vice-Chairman (A):-

By order dated 18.10.2005, Tribunal's directions have been implemented by the respondents. In this view of the order, these proceedings are dropped and notices to respondents are discharged.



(Mukesh Kumar Gupta)  
Member (J)

/gkk/



(V.K. Majotra)  
Vice-Chairman (A)